

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 105  
Contempt Petition No. 149/425/JPR/2020  
Connected with  
CP No. 231/241-242/JPR/2019  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Basant Kumar Goyal & Ors.**

**...Petitioners**

**Versus**

**Mentor Home Loans India Ltd. & Ors.**

**... Respondents**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Petitioner : Sandeep Taneja, Adv.  
Saurabh Jain, Adv.  
For the Respondent : Amol Vyas, Adv.  
Shivangshu Naval, Adv.  
Akanksha Noval, Adv.

**ORDER**

List the matter on 14.05.2024 & 15.05.2024 at 02:30 PM.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

April 16, 2024